

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/186/ (IB)/2017
NAME OF THE PETITIONER(S) : FGL INTERNATIONAL S.P.A
NAME OF THE RESPONDENT(S) : NORTHERN TANCHEM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. R. Shankaralingam	Petitioner Counsel	B. R. Shankaralingam
	P. R. Balasubramanian	Respondent	m j

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that they received a proposal for settlement in this matter and sought time for seeking instructions from his client. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)